



आयकर अपीलीय अधिकरण, चेन्नै पीठें

INCOME TAX APPELLATE TRIBUNAL CHENNAI BENCHES CHENNAI

दिनांक 20 - 22 अप्रैल 2026 तक संशोधित पीठों का गठन

REVISED CONSTITUTION FROM 20.04.2026 TO 22.04.2026

**(23.04.2026 DECLARED AS CLOSED HOLIDAY ON ACCOUNT OF
GENERAL ELECTION OF TAMILNADU TO LEGISLATIVE ASSEMBLY)**

<u>Hon'ble S/Shri/Ms.</u>	<u>Bench</u>	<u>Court Room</u>
George George.K, VP & Padmavathy.S, AM	"D"	2 (THROUGH HYBRID HEARING)
Aby.T.Varkey, JM & Inturi Rama Rao, AM	"C"	3 (THROUGH HYBRID HEARING)
Manu Kumar Giri, JM & S.R.Raghunatha, AM	"B"	4 (TROUGH HYBRID HEARING) (ON 22.04.2026)

- NOTE: (1) Shri S.S.Viswanethra Ravi, JM will be on official tour to ITAT Vizhag Bench.
(2) Shri Manu Kumar Giri, JM will be on leave on 20.04.2026 and 21.04.2026.
(3) Shri S.R.Raghunatha, AM will do Chamber work on 20.04.2026 and 21.04.2026.
(4) "A" Bench will not function from 20.04.2026 to 22.04.2026.
(5) "B" Bench will not function on 20.04.2026 and 21.04.2026.

Chennai
Dt:20.04.2026

Sd/-
GEORGE GEORGE.K
VICE-PRESIDENT(CZ)

By Order


DRAWING AND DISBURSING OFFICER